

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:10
ANSWERED ON:05.08.2013
CONCRETE STRUCTURE AROUND TREES
Sugavanam Shri E.G.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National Green Tribunal (NGT) has directed the Government to free all trees of concrete in the country including Delhi:and

(b) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) Yes Sir. In the Original Application No. 82 of 2013, National Green Tribunal (NGT) vide order dated 23rd April, 2013 has directed all the public authorities more particularly Municipal Corporation Delhi, DDA, DTC, DMRC, NHAI and all Government respondents in the petition including Director General of CPWD, the Chief Engineer PWD to take necessary action including removal of concrete surrounding the trees within Delhi.

(b) Ministry of Environment and Forests is mandated to look at the broad policy and regulatory issues regarding forest and environment. The Ministry has requested all the concerned Ministries, Departments and agencies for strict implementation of the Hon'ble High Court of Delhi's order dated 19.09.2007 in W.P. (C) No. 1772/2007 wherein it is stated that concretization around the trees should be stopped and remedial action taken to save the trees from concretization already done. As per reports received in the Ministry, South Delhi Municipal Corporation has deconcretized 8986 trees whereas PWD Delhi has deconcretized 32400 trees.